



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.62/5990/2020

This the 02nd day, Wednesday of December, 2020

(Through Video Conferencing)

Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)

Javaid Ahmad Dar (Aged 33 Years);
 S/o. Abdul Gani Dar,
 R/o. Widow Hishipora, Kulgam

...Applicant

Advocate: Mr. S.A. Makroo

Versus

1. State of Jammu & Kashmir through Commissioner/Secretary to Govt. Education Department, Civil Secretariat, Jammu/Srinagar;
2. Director, School Education, Kashmir, Srinagar;
3. Chief Education Officer, Kulgam;
4. Zonal Education Officer, Yaripora;
5. Younis Ahmad Naik,
 S/o. Mohammad Abdulla Naik,
 R/o. Widown Mishipora, Kulgam;



6. Javaid Ahmad Dar,
S/o. Mohammad Maqbool Dar,
R/o. Widow Mishipora, Kulgam.

...Respondents

(Advocate: Mr. Rajesh Thapa, Deputy Advocate General)

O R D E R (ORAL)

Hon'ble Mr. Anand Mathur, Member (A):

Learned counsel for the applicant submits that the T.A. has become infructuous.

2. Accordingly, in view of the submission made by the learned counsel for the applicant, the T.A. is dismissed as infructuous.

3. No order as to cost.

(Anand Mathur)
Member (A)

“asvs”

(Rakesh Sagar Jain)
Member (J)